

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1563/2018

HANS VAHINI SHIKSHA SAMITI

Appellant(s)

VERSUS

STATE OF UP & ANR.

Respondent(s)

Date : 08-05-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) : Mr. Udit Chandra, Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.

For Respondent(s) : Mr. Amar Gupta, Adv.
Mr. Mohit Sharma, Adv.
Ms. Shailja Rawal, Adv.
Mr. Divyam Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for appearing for the respondent submits that the appellant has filed an application for raising additional grounds. He seeks time to file counter affidavit to the IA.
2. As prayed, learned counsel for the respondent is at liberty to file counter affidavit to the IA.
3. List after the ensuing summer vacation.

Signature and Seal of
Digitally signed by
Gulshan Kumar Arora
Date: 2025.05.09
16:42:28 IST
Reason: 

GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR